

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:195
ANSWERED ON:03.07.2009
PERFORMANCE OF DEBT RECOVERY TRIBUNALS
Kalmadi Shri Suresh

Will the Minister of FINANCE be pleased to state:

- (a) the details of Non Performing Assets (NPAs) of the Public Sector Banks created due to non-recoveries during each of the last three years;
- (b) the number of cases referred to each of Debt Recovery Tribunals and Bureau of Industrial and Financial Reconstruction (BIFR) pertaining to recoveries or conversion into non-performing assets and action proposed to be taken to effect debt recoveries;
- (c) the number of cases settled through Debt Recovery Tribunal during each of the last three years;
- (d) the reasons for increase/decrease in the number; and
- (e) the steps taken/being taken thereon ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE(SHRI NAMO NARAIN MEENA)

- (a) As per the information provided by the Reserve Bank of India, the net NPAs of the Public Sector Banks during the last three years are given in the Annexure.
- (b), (c), (d) and (e):- The information is being collected to the extent available and will be laid on the table of the House.